9040 RATIO-I)

Declaration of Assets and Liabilities



Year-2022-23

Service and Presently Working as ASSISTANT, give herein below the details of the assets (immovable, movable,bank balance,etc.) of myself, my spouse and dependents*:

Details of movable assets

(Assets in joint name indication the extent of joint ownership will also have to				o be given)			
	SI No.	Description	Self	Spouse Name (s) (HUSBAND) DR. RAM REKHA	Dependant- 1Name AMRIT	Dependant- 2Name ANGAD KUMAR	Dependant-3 Etc.NAME
2	(i)	Cash	60000/-	50000/-	20,000/-	50000/-	Nil
7 99	(ii)	Deposits in Banks,Financial And Non – Banking Financial Companies	SBI Patna 6.5 Lakh Approx Gramin Bank Begusarai 09 Lakhs Approx UCO Bank 04 Lakh Approx UCO Bank FD- 40 Lakh	SBI Begusarai 34 Lakh Approx SBI Patna (BVM) 728 Lakh Approx Gramin Bank Begusarai 18000 Approx 4.6 Lakh Approx UCO Bank Begusarai F.D 1.3 Lakh Approx	Bank of India Patna 150000 Approx	160000/- APPROX	, NII
			Approx	TIS COULT LIBBION	a)	9 99 -	
	(111)	Bonds ,Debentures and Sheres in Companies	SBI Life of 5,00,000/- Approx	Nil	Nil	Nil	Nil
	(iv)	Other financial institutions, NSC,Postal Savings,LIC Policies,etc.	LIC-11 Lakhs Approx	LIC-5Lac P.O-10,000/Month R.D	LIC-5 Lac P.O-85,000/- Approx P.P.F- 1.75 Lakh Approx	Nil	Nil
	(v)	Motor Vehicles (Details of weight and value)	1 Scooty 2 Baleno Car	Scooty	Nil	Nil	Nil
	(vi)	Jewellery (give details of weight and value)	Gold 500gm 27.50 Lac Approx	Gold -200gm 11 Lac Approx	Gold 300gm 16,50,000 Approx	Gold 100gm 5.5 Lac Approx	Nil
	(vii)	Other assets such as values of claims/interests	USG Machine CT Scan Machine And X-ray (Partner ship)	2 - USG Machine	Nil	Nil	Nil

Note:-Value of Bonds/shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

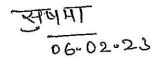
*Dependant here means a person subustantially dependent on the income of the employee.

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06.02.23

K. Details of Immovable assets {Note:- properties in joint ownership indicating the extent of joint owner ship also have to be indicated}

indicated}						
SI No.	Description	Self	Spouse Name (s) (HUSBAND) DR. RAM REKHA	Dependant- 1Name ANJALI	Dependant- 2Name AMRIT	Dependan t-3 Etc.NAME ANGAD (BROTHER)
(i)	Agricultural Land Location(s)-	About 8	About 5.5	Nil	Nil	Nil
	Survey number (S)-Survey	kattha	Bigha and			
	number(s)Exteent(Total	Panhas	18 Kattha			
	Measurement)-Current market	Begusarai,	11 Kattha in			
	value	Rampur	Rampur			
		Dumra 07	Dumra			
		Kattha	(Patna)		al al	
(il)	Non – Agricultural Land	About 1.5	About 3.5	Nil	Nil	Nil
	Location(s)-Survey number (S)-	Kattha	Kattha	\$		
	Survey	Patna 2.5	Panhas			
	number(s)Exteent(Total	Kattha	Begusarai			
	Measurement)-Current market	Panhas	About 1.5		\$ 8	
	value	i	Kattha	i		
			Patna	05		
(iii)	Buildings(Commercial and	About 2.5	Nil	NII .	Nil	Nil
	residential)-	Kattha				
	Location(s)Survey/Door	Panhas				
:	Number (s)Extent(Total	Begusarai	\$.			
a a	measurement)-Current market					
	Value			anco .	80 8594 M32 1000	
(iv)	House/Apartments,etc-	Nil	Nil	Nil	Nil	Nil
, l	Location(s) Survery/Door					0
	Number(s)-Extent(Total					
	measurement)Current Market				ii.	
	Value :				0.00	
(v)	Others (such as interest in Property	Nil	Nil	Nil	Nil	Nil



(2) I give herein below the details of my liabilities/overdue to public financial institutions and govt.dues:-

{Note:- Please give separate details for each item}

Sr.	Description	Name&Address of	
No.	•	Bank/Financial	as on CAR LOAN
		Institutions(s)/Department(s)	
(a)	(i) Loans from Banks	SBI, Begusarai	45 Lakh Approx
	(ii) Lons from financial instutions	เม่า	Nil
	(iii) Government Dues:	Nil	Nil
	(a)Dues to departments dealing with government accommodation		
	(b)Dues to departments dealing with supply of water	Nil	Nil
	(c) Dues to departments dealing with supply of electricity	Nil	Nil
,	(d)Dues to departments dealing with supply of telephones	Nil	Nil
	(e)Dues to departments dealing with government transport (including aircraft and helicopters)	NII	NII
(b)	(i) Income Tex including surcharge (Also indicate the assessment year upto which income Tax Return field. Give also permanent Account Number (pAN)	PAN No -DFPPS1408B	Nil
	(ii) Wealth Tax (also indicate the assessment year upto which wealth Tax return field.)	NII	Nil
	(iii)Sales Tax (only in case of proprietary, business)	NII	NIL
X.	(iv) Property Tax	Nil	Nii

L.	Pers	onal	Detail
401		OHIGH.	

GPF/CPD/PARN No.

:-PTS/BLA-1275

Gender

:-FEMALE :-21-11-1973

Date of Birth Class/Group

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Cadre

ASSISTICLERK, (Bihar Legislative Assembly SECRETARIATE)

Home Dostrict

:- PATNA

I hereby declare that the above details are true to the best of my Knowledge and belief.

Signature:

Name of Employee: SUSHMA

Designation: CLERK (BLA SECRETARIATE)

Department: BIRHA VIDHAN SABHA SACHIVALAYA

Place: PATNA

Date: - 06 02 23

Note: Please sign each of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.